

ties in shifting their activities to conforming areas in the short run. The following categories are not eligible for the ad-hoc registration by the Municipal Corporation of Delhi.

- (i) Units situation in planned colonies i.e., the colonies which have been developed after coming into force of D.M.C. Act, 1957, unauthorised colonies, JJ Clusters, Staff housing colonies and NDMC areas.
- (ii) Units situated on floors other than ground floor.
- (iii) Trades which are pollutant/hazardous/obnoxious.
- (iv) Trades which are health/fire hazardous.

Soviet Credit for Bakreshwar Power Project

146. SHRI SANAT KUMAR MANDAL: Will the Minister of ENERGY be pleased to state:

(a) whether any protocol has since been signed with the U.S.S.R. to pave the way for a substantial Soviet credit for the Bakreshwar power project; and

(b) if so, the total Soviet credit likely to be made available and how far it will go meet the estimated cost of this project?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Yes Sir. Subsequent to technical negotiations held with the Soviet authorities, protocols have been signed on implementation of the Bakreshwar Thermal Power Project (3 x 210 MW) in Phase-I and (1 x 210 MW) in phase-II. The scope of supplies and services from USSR has been finalised and the detailed project report is under preparation which will

also include the cost. The amount of the Soviet credit would be known after the final contract is signed with the USSR.

Biogas Development Programme in Karnataka

147. SHRI JANARDHAN POOJARY: Will the Minister of ENERGY be pleased to state:

(a) the amount proposed to be given by Centre for the development of biogas in Karnataka during the current year; and

(b) the details of the districts to be covered therefrom?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) A sum of Rs. 137.00 lakhs is proposed to be given for setting up family type biogas plants to the State Government of Karnataka for 1990-91 under the National Project for Biogas Development (NPBD), out of which Rs. 65.00 lakhs has already been sanctioned as the first instalment.

(b) Under NPBD family type biogas plants are being set up in all the districts of the State of Karnataka.

Fire in Collieries

148. SHRI HARADHAN ROY: Will the Minister of ENERGY be pleased to state:

(a) the names of collieries closed down due to fire in West Bengal;

(b) whether inquiries were conducted in that regard;

(c) if so, the findings/recommendations thereof and the steps taken thereon;

(d) the amount of coal lost due to fire;

(e) the total amount of loss of property of the affected people; and

(f) the steps taken or proposed to be taken by Government to compensate the loss for their rehabilitation?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) During the period 1987 till date, two collieries namely Girimint colliery and New Ghusick Unit and Ghusick (R) Colliery of ECL in West Bengal had to be closed down due to fires. Two other collieries

of Eastern Coalfields Ltd., namely the JK Unit of Madhujore colliery and South Samla Unit of Darula Colliery had also to be closed for short periods during 1989 due to spontaneous heating or fires. These two collieries have since been reopened. One case of spontaneous heating in West Victoria Colliery of Bharat Coking Coal Ltd. has also been reported and the area was sealed off before it could result in fire.

(b) and (c). Enquiries were conducted in regard to the fires in the four collieries of ECL. The findings of the enquiries were as follows:—

<i>Colliery</i>	<i>Finding</i>
(1)	(2)
1. Girimint	Fire was probably due to electrical fault and was aided by heavy timber support.
2. New Ghusick Unit	Panel was not properly stowed in 1960s and 1970s. Construction of stopping was not as per specification.
3. JK Unit of Madhujore Colliery	Spontaneous heating in the old goafed out panel.
4. South Samla Unit of Darula Colliery	Incipient heating in old sealed-off panel.

On the basis of the enquiry findings, action is being taken by ECL for more thorough check of electrical installation, regular checking of old workings, regular sampling analysis of atmosphere behind stoppings, regular repair of stoppings and pressure balancing.

(d) Because of fires, about 3.6 million

tonnes of coal is locked up in Girimint colliery and 2 million tonnes in Ghusick colliery. There was no loss of coal in the other collieries.

(e) and (f). There has been no loss of property due to the fires.